

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6805
ANSWERED ON:09.05.2003
VOLUNTARY CONSUMER ORGANISATIONS
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of voluntary consumer organizations functioning in the country at present, State-wise;
- (b) whether these organizations are receiving financial assistance from the Union Government to undertake consumer protection activities;
- (c) if so, the total financial assistance provided by the Government to each of these organizations during each of the last three years and the current financial year, State-wise;
- (d) whether there is any credit system/utilisation certificate by these organizations of the funds so provided to them by the Union Government; and
- (e) if so, the number of cases of misutilisation of funds against these VCOs came to the notice of the Union Government and action taken against them during the above period ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) : Details at Annexure I.

(b) & (c): Voluntary Consumer Organizations (VCOs) are receiving financial assistance from the Consumer Welfare Fund for undertaking consumer protection activities. The state-wise information of VCOs sanctioned grants during the last three years is being compiled.

(d) : Yes, Sir. Utilization certificate and other documents are required to be provided by grantee institutions/VCOs as per the prescribed schedule.

(e) : There have been no case of misutilization of funds by VCOs sanctioned grants from the Consumer Welfare Fund so far.

ANNEXURE-I

STATEMENT REFERRED TO IN PART (a) OF REPLY TO LOKSABHA UNSTARRED QUESTION NO. 6805 FOR 9/5/2003 REGARDING VOLUNTARY CONSUMER ORGANISATIONS

NUMBER OF VCOs FUNCTIONING IN STATES/UTs

S.No.	STATE/UTs	No. of VCOs
1.	A&N ISLANDS	1
2.	ANDHRA PRADESH	321
3.	ARUNACHAL PRADESH	1
4.	ASSAM	8
5.	BIHAR	30
6.	CHANDIGARH	6

7	D & N HAVELI	-
8.	DAMAN & DIU	1
9.	DELHI	26
10.	GOA	5
11.	GUJARAT	123
12.	HARYANA	16
13.	HIMACHAL PRADESH	9
14.	J & K	6
15.	KARNATAKA	78
16.	KERALA	60
17.	LAKSHADWEEP	2
18.	MADHYA PRADESH	71
19.	MAHARASHTRA	70
20.	MANIPUR	3
21.	MEGHALAYA	6
22.	MIZORAM	2
23.	NAGALAND	3
24.	ORISSA	46
25.	PONDICHERY	18
26.	PUNJAB	51
27.	RAJASTHAN	79
28.	SIKKIM	3
29.	TAMIL NADU	161
30.	TRIPURA	5
31.	UTTAR PRADESH	103
32.	WEST BENGAL	36

Total 1350